

RAJYA SABHA

Wednesday, the 27th November, 2024 / 6 Agrahayana, 1946 (Saka)

*The House met at eleven of the clock,
MR. CHAIRMAN in the Chair.*

BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, I am pleased to extend greetings to hon'ble Members of Parliament - Shri Bikash Ranjan Bhattacharyya, Dr. Wanweiroy Kharlukhi and Shrimati Dharmshila Gupta - on their Birthday today.

Shri Bikash Ranjan Bhattacharyya is a Member of this House since April 2020, representing the State of West Bengal. He is currently the floor leader of his party Communist Party of India (Marxist).

Shri Bhattacharyya, a designated Senior Advocate, had earlier served with great distinction as Advocate General of Tripura from 1998 to 2003. He had also served as Mayor of Kolkata from 2005 to 2010. Shri Bhattacharyya's contribution to the field of theatre is equally praiseworthy. He had acted in several acclaimed plays, both in India and abroad. His remarkable performance in the play "Natibinodini" performed at Rashtrapati Bhavan, before the then President, Shri K.R. Narayanan. This is remembered till this day by his friends and admirers. I have the honour to be one. He is married to Shrimati Ibha Bhattacharyya and the couple is blessed with son Rithik.

On behalf of this House, I wish him a long, healthy and happy life and extend greetings to his family members.

Dr. Wanweiroy Kharlukhi, a distinguished Member of this august House since June 2020, has had a remarkable career as a teacher, educationist and social worker.

Dr. Kharlukhi served in the State of Meghalaya in various capacities, including as Chairman of Forest Development Corporation, Tourism Development Corporation and Deputy Chairman of the State Planning Board. His leadership was pivotal in the formation of the Meghalaya Students' Union and the National Peoples' Party, of which he served as State President. He also served as President of Jaintia Students' Union from 1980 to 1983. He is married to Shrimati Corina Lyngdoh and the couple is blessed with daughters Adrialli Mary Lyngdoh and Ininaki Naomi Lyngdoh.

On behalf of this House, I wish him a long, healthy and happy life and extend greetings to his family members.

Shrimati Dharmshila Gupta, a Member of this House since April 2024, representing the State of Bihar, is a Doctorate in Botany and has been teaching at Mahila Vidyalaya in Darbhanga.

A grassroots leader, an ardent advocate of women empowerment, Dr. Gupta was a two-time Municipal Councilor in Darbhanga and served as an Independent Director on the Board of Eastern Coalfields. She currently serves as the State President of BJP Mahila Morcha in Bihar.

She is married to Shri Parshuram Gupta, and the couple is blessed with sons Kumar and Kumud and daughters Kajal and Komal.

On behalf of this house, I wish her a long, healthy and happy life, and extend greetings to her family members.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

I. Notifications of the Ministry of Home Affairs

II. Report and Accounts (2021-22) of CITCO, Chandigarh and related papers

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949: -

- (1) G.S.R. 535(E) ., dated the 4 th September, 2024, publishing the the Central Reserve Police Force, Tradesmen Cadre, Group 'C' Band posts Recruitment Rules, 2024.
- (2) G.S.R. 597(E) ., dated the 27 th September, 2024, publishing the Ministry of Home Affairs, Central Reserve Police Force, Ministerial Cadre, Head Constable (Daftry), Head Constable (Peon), Head Constable (Farash) and Head Constable (Safai Karamchari Ministerial), Group 'C' Posts Recruitment Rules, 2024.
- (3) G.S.R. 634(E) ., dated the 14th October, 2024, publishing the Ministry of Home Affairs, Central Reserve Police Force, Assistant Commandant (Pharmacist), Group 'A' post, Recruitment Rules, 2024.

[Placed in Library. For (1) to (3), see No. L. T. 906/18/24]